

Date of
Order

Order

C.A. 865/82

11.2.84 Mr. P. K. Kaurale, counsel for the applicant.

Mr. S. S. Harnan, counsel for the respondent.

Heard.

Applicant Mangla has filed this application for a direction to grant him option to come over to pensionable service and to the Family Pension Scheme, 1966 allowing all consequential benefits as per rules.

The learned counsel for the applicant seeks permission to withdraw the application. Prayer is granted. The application is dismissed as having been withdrawn.

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Judl.)

Copy sent to the
app. cl & resp.

Cl on val 11/3/11/4

Date 18.2.84

Q